

REPORTS OF INDIAN TRADE
COMMISSIONS

*1081. **Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian Trade Commissions abroad send their reports weekly, fortnightly or monthly;

(b) the time taken by them for the preparation of such reports;

(c) the time taken by the Ministry for announcing them to the public; and

(d) whether any steps are contemplated to shorten the period of preparation of the reports and to publish them quickly?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (d). A statement giving the required information is laid on the Table of the House. [See Appendix VI, annexure No. 20.]

FACT FINDING COMMITTEE FOR COLONIES
IN WEST BENGAL

*1082. **Prof. D. C. Sharma:** (a) Will the Minister of Rehabilitation be pleased to state whether Government have appointed any fact finding Committee to make survey and assessment of the conditions in relief and rehabilitation colonies in West Bengal?

(b) If so, who are its members?

(c) What is the scope of its enquiry?

(d) When will it submit its report?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) (1) Shri K. P. Mathrani, I.C.S., Joint Secretary, to the Government of India, Ministry of Rehabilitation, New Delhi.

(2) Shri N. Rai Chowdhury I.C.S., Additional Secretary, Refugee Relief and Rehabilitation Department, Government of West Bengal.

(3) Shri Subrata Sen of Indian Statistical Institute, Calcutta.

(c) To make a survey and assessment of the conditions in Relief Camps and Rehabilitation Colonies, particularly in relation to housing, gainful employment, vocational and technical training and various other rehabilitation measures undertaken by Government.

(d) By 31st January, 1953.

DETENTION OF INDIAN PASSENGERS
IN DURBAN

*1083. **Prof. D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the news

which appeared in the press, relating to the detention of the Indian passengers who arrived by a ship in Durban;

(b) whether Government have made enquiries about the correctness of this news; and

(c) what are the actual facts?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) and (c). Enquiries made by our High Commission in South Africa reveal that the Health authorities in the Union felt concerned about the number of tubercular Indians who entered South Africa. They, thereupon, decided to screen fresh arrivals; including by those Indians who arrived at Durban by the S. S. Karanja on the 29th October 1952. The whole process took about a couple of hours. The passengers were then allowed to go.

MICA (PRODUCTION AND EXPORT)

*1084. **Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the official export figures of mica exceed the actual production figures;

(b) if the answer to part (a) above be in the affirmative, the reasons for the same and the amount lost by Government as royalty; and

(c) the duty, if any, imposed on mica export?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) The difference can mainly be ascribed to: (i) export of stolen mica not appearing in the production returns, (ii) export of mica recovered from dumps, and (iii) export of mica by small concerns who do not figure in production returns. Information regarding the loss of royalty on this account is not available.

(c) No export duty is levied on mica.

EAST BENGAL DISPLACED PERSONS

*1085. **Shri N. B. Chowdhury:** (a) Will the Minister of Rehabilitation be pleased to state the total number of East Bengal evacuees rehabilitated by Government in West Bengal and in other States of the Indian Union, State-wise, up-to-date?

(b) How many of these have built up their own houses?

(c) How many are living in Government or Government requisitioned houses?